

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO.4, SITTING AT DHARWAD BENCH
at 10:30AM
BEFORE

THE HON'BLE JUSTICE PRADEEP SINGH YERUR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU) <u>FURTHER HEARING</u>			
1	CRL.RP 888/2016 (,) (ADMITTED ON 14.07.2016) (TCR & SCR K/B)	<i>PET: SRI. THIMMAIAH SHETTY AND OTHERS PRATHEEP K C</i>	<i>RES: STATE OF KARNATAKA SPP</i>
2	MFA 5338/2022 (MV, D) (HEARD IN PART)	<i>PET: SRI KUMAR AND OTHERS NAIK KRISHNA VENKATRAMAN</i>	<i>RES: THE MANAGING DIRECTOR AND OTHERS MANJULA NEMICHANDRA TEJASWI FOR R2 H R RENUKA FOR R1 (VK NOT FILED) Y ARUNA FOR R2 (VK NOT FILED)</i>

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